

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad.

To,

The Additional Director,
U.P Academy of Administration & Management,
Sector-D, Aliganj,
Lucknow- 226024

No. 369 /Admin. (Services)/2017

Dated: Allahabad: May 29, 2017

Subject: Regarding nomination of Public Information Officer/ First Appellate Authority of Nyay Vibhag for training programme on 06.06.2017.

Sir,

In continuation of Court's letter No. 358/Admin.(Services)Sec. Dated 24.05.2017 on the captioned subject, I am directed to inform you that Hon'ble Court has been pleased to **cancel** the nominations made vide Court's aforesaid letter dated 24.05.2017 for participating in training programme on 06.06.2017 from 10.30 am to 1.30 pm at U.P Academy of Administration and Management, Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 369 (i)/Admin. (Services)/2017 dated: May 29, 2017

In continuation of Court's letter No. 358(i)/Admin.(Services)Sec. Dated 24.05.2017, copy forwarded for information and necessary action to:

1. Sri Vipin Kumar, Special Secretary, Govt. of U.P
2. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
3. Sri Dinesh Kumar Singh-I, Registrar General/ First Appellate Authority, High Court, Allahabad and Sri Vikas Kunvar Srivastava, Senior Registrar (Judicial)/ First Appellate Authority, High Court Lucknow Bench, Lucknow
4. All the District & Sessions Judges, Subordinate to the High Court of Judicature at Allahabad with the request to also inform all the Additional District & Sessions Judges-I accordingly.
5. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)